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MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS
(Legislative Department)

New Delhi, dated the 5th April 1999/15 Chaitra, 1921 (SAKA)

The Translation in Oriya of the following:—

- (1) The Indian Partnership Act, 1932, (2) The Indian Boilers Act, 1923, (3) The Registration of Births and Deaths Act, 1969, (4) The War Injuries Compensation Insurance Act, 1943, (5) The Maternity Benefit Act, 1961, (6) The United Nations (Privileges and Immunities) Act, 1947, (7) The Exchange of Prisoners Act, 1948, (8) The Trading with the Enemy (Continuance of Emergency Provisions) Act, 1947, (9) The Indian Works of Defence Act, 1903, (10) The Oaths Act, 1969, (11) The Employers Liability Act, 1938, (12) The Coroners Act, 1871, (13) The Hindu Adoption

